

12.12 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 17th December, 1980 agreed without any amendment to the Code of Criminal Procedure (Amendment) Bill, 1980 which was passed by the Lok Sabha at its sitting held on the 9th December, 1980."

12.13 hrs.

PUBLIC ACCOUNTS COMMITTEE

ELEVENTH REPORT

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to present the Eleventh Report (Hindi and English versions) of the Public Accounts Committee on Action Taken by Government on recommendations contained in Hundred and forty-eighth Report (Sixth Lok Sabha) on Arrears of rent of telephone circuits etc. and purchase of lead sleeves.

12.13 hrs.

ESTIMATES COMMITTEE

THIRD REPORT

SHRI S. B. P. PATTABHAI RAMA RAO (Rajahmundry): I beg to present the Third Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Thirty-third Report of the Estimates Committee (Sixth Lok Sabha) on the Ministry of Finance (Department of Revenue) Customs.

12.14 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

SIXTH REPORT

SHRIMATI GEETA MUKHERJEE (Panskura): I beg to present the Sixth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Thirty-fourth Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Purchase of Tobacco by State Trading Corporation of India Limited.

12.14 hrs.

COMMITTEE ON PETITIONS

FIRST REPORT

SHRI R. L. BHATIA (Amritsar): I beg to present the First Report (Hindi and English versions) of the Committee on Petitions.

श्री राम स्वरूप राम (गया) :
अध्यक्ष महोदय, मुझे एक बात कहनी है।
अध्यक्ष महोदय : किस प्वाइंट पर।

श्री राम स्वरूप राम : मेरा प्वाइंट यह है कि बिहार में भाषा के नाम पर जो भ्रान्दोबन चल रहा है।...

MR. SPEAKER: Not allowed.

श्री राम स्वरूप राम : **

MR. SPEAKER: Now Matters under Rule 377.